

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.127
CP 41 of 2019

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Motikumar Harchandrai Nihalani Motikumar through his
Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shashvata Shukla, Adv.
For the Respondent : Mr. Udit Vyas Adv, R-1 & R-2
None for R-3 & R-4

ORDER
(Hybrid Mode)

We have heard both the counsels and perused the record.

Reserved for order.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)